

**(2023) 11 SIK CK 0027**

**Sikkim High Court**

**Case No:** Criminal Appeal No. 08 Of 2023

Tashi Pintso Lepcha

APPELLANT

Vs

State Of Sikkim

RESPONDENT

**Date of Decision:** Nov. 20, 2023

**Hon'ble Judges:** Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

**Bench:** Division Bench

**Advocate:** Purab Wangdi, Yadev Sharma, Shakil Raj Karki

**Judgement**

Meenakshi Madan Rai, J

Learned Additional Public Prosecutor for the State-Respondent verbally seeks time on grounds that Mr. S. K. Chettri, Learned Additional Public Prosecutor, who is conducting this matter, is in bereavement and is unable to appear before this Court today.

Not opposed.

Considered and ordered accordingly.

List this matter after the winter vacation as found convenient by the parties.